

**CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH**  
**CIRCUIT SITTING:BILASPUR**

**Original Application No.203/389/2013**

Bilaspur, this Monday, the 09<sup>th</sup> day of July, 2018

**HON'BLE SHRI NAVIN TANDON, ADMINISTRATIVE MEMBER**  
**HON'BLE SHRI RAMESH SINGH THAKUR, JUDICIAL MEMBER**

Gaind Singh Dhananjay  
 S/o Shri Ratan Singh  
 Aged about 61 years,  
 R/o L-13 Avanti Vihar Sector-1  
 Extension Teliwala  
 Raipur (Chhattisgarh) PIN Code 492001

**-Applicant**

(By Advocate –**None**)

**V e r s u s**

1. Union of India  
 Through the Secretary,  
 Department of Personal and Training  
 Ministry of personal and Public Grievances  
 North Block New Delhi 110001

2. State of Chhattisgarh,  
 Through the Secretary  
 Tribal Welfare and Schedule Caste  
 Govt. of Chhattisgarh PIN Code 492001

3. State of Chhattisgarh,  
 Through the Secretary,  
 General Administrative Department,  
 Raipur (Chhattisgarh) PIN Code 492001

4. Union Public Services Commission  
 Through its Chairman  
 Dholpur House  
 New Delhi PIN Code 110011

**- Respondents**

(By Advocate –**Shri Vivek Verma**)

**O R D E R (Oral)****By Navin Tandon, AM:-**

None for the applicant.

2. It is observed that from the last three occasions i.e. on 18.04.2017, 22.08.2017, 07.11.2017 and today also when the matter was called neither the applicant nor his counsel appeared on his behalf. It appears that the applicant has lost interest in pursuing the matter.

3. In these circumstances, we are left with no option but to dismiss this Original Application for want of prosecution. Accordingly, O.A. is dismissed.

**(Ramesh Singh Thakur)**  
**Judicial Member**

**(Navin Tandon)**  
**Administrative Member**

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